HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR

(Through Virtual Mode)

LPAW No. 76/2007

Dr Ab. Rashid & Ors

..... Appellant(s)

Through: -

Mr Z. A. Shah, Senior Advocate with Mr A. Hanan, Advocate (Through Video Conference from High Court Wing, Srinagar)

V/s

State of JK & Ors.

..... Respondent(s)

Through: -

Mr Sajjad Ashraf, Government Advocate. (Through Video Conference from High Court Wing, Srinagar)

CORAM:

Hon'ble Mr Justice Ali Mohammad Magrey, Judge (On Video Conference from Srinagar Wing) Hon'ble Mr Justice Vinod Chatterji Koul, Judge (On Video Conference from Jammu Wing)

LIGH COUD



Registry to list this matter on 6th of July, 2020, before a Bench of which

one of us (*Magrey*, J) is not a member, as directed in terms of previous order.

Registry to send copy of this order to the learned appearing counsel for

the parties through *e-mail*.

(Vinod Chatterji Koul) Judge (Ali Mohammad Magrey) Judge

<u>SRINAGAR:</u> 11.06.2020 "Hamid" <u>Serial No. 503</u> <u>Advance List</u>